ORDER

The President is pleased to extend the terms of all the panel counsel whose names are occurring in this Department's earlier Order No. 36(17)/2014-Judl. dated 08.09.2014 conducting Central Government litigation before the High Court of Patna and before the Central Administrative Tribunal, Patna Bench, with effect from 08.09.2017, for a period until further orders, till a new panel is created.

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(Inder Kumar)
Additional Secretary

Copy to:-
1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
4. One copy to be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab Judicial Section for the information of all concerned.
5. The Cash (LA) Section for the payment of retainership fee to Sr. CGSC, CAT, Patna Bench.
6. The Pay & Account Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
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